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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.2278 of 1997

New Delhi, this the 10th day of November, 1997

Hon'ble Dr.Jose P.Verghese, Vice Chairman(J)
Hon'ble Mr. N. Sahu, Member(Admnv)

- 1.Dr.Nutan W/o Sh.Anil, R/o 14, J.R.D. Hostel, G.T.B.Hospital, Delhi -95.
- 2.Dr.S.D.Bisht S/o Sh. S.C.Bisht, R/O 114,
 JRD Hostel, G.T.B.Hospital, Delhi-110095
- 3.Dr.Pankanj Mehrotra, S/o Dr.P.N.Mehrotra, R/o 117, S.R.Hostel, G.T.B.Hospital, Delhi-95.
- 4.Dr.Prem Arora, S/o Sh.K.C.Arora, R/0 132, Rajdhani Enclavae, Pitampur, New Delhi - 110 034 - APPLICANTS
- (By Advocate Shri M.K.Singh)

Versus

- 1.Govt. of N.C.T.Delhi Through Principal Secretary, Delhi.
- 2.Medical Superintendent, Guru Teg Bahadur Hospital, Delhi-110 095
- 3.P.H.S.cum Joint Secretary, Technical Recruitment Cell, Jaswaharlal Nehru Marg, New Delhi. - RESPONDENTS
- (By Advocate Shri B.S.Gupta proxy for Shri S.K.Gupta)

ORDER (Oral)

By Dr. Jose P. Verghese, VC(J).-

The four applicants in this case are seeking regularisation of their appointments made as a stop gap arrangement. They are also seeking continuation of their posting as per the orders by which they have been appointed.

2. After notice the respondents have stated that the consideration for regular appointment is to



TRC') and as and when such recruitment takes place the applicants are at liberty to apply and the TRC will consider their cases in accordance with the recruitment rules. It is also stated on behalf of the respondents that till such time the regular incumbents after selection by the TRC join to the posts, the applicants will not be displaced and the applicants will continue to hold the posts under the same terms and conditions as they are now holding. With this, this O.A. is disposed of. No order as to costs.

(N. Sahu)

Member (Admnv)

(Dr. Jose P. Verghese)
Vice Chairman(J)

rkv.